

Declaration of Assets and Liabilities

Year 2022-2023

I, Navin Kumar, son/daughter/wife of Sri V.D. Tiwari
aged 48 years, belonging to Bihar Vidhan Sabha
service and presently working as Assistant.

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000/-	Recta Bank 25,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	F.D 1.5 lac.	F.D 3.00 lac	1	1	1
(iii)	Bonds, Debentures and Shares in companies	1	1	1	1	1
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C 8150/- Annual	L.I.C 25,000/- approx Annual.	1	1	1
(v)	Motor Vehicles (details of make, etc.)	M. Cycle BR-01FE 0141 2022 yr.	Scooty BR-01DT 8044 2015 year	Car Wagon BR-01CG 3807, 2014	1	1
(vi)	Jewellery (give details of weight and value)	Gold Approx 25 gm. 1.25 lac	Gold Approx 220 gm. 1.10 lac. Approx.	1	1	1
(vii)	Other assets, such as values of claims / interests	1	1	1	1	1

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	HUF	/	/	/	/
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	6dls. deoria U.P. Ahtoy 172nd	/	/	/	/
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	/	/	/	/	/
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	/	/	/	/	/
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	HDFC, Boring road	— 6,00,000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones	1	1
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	1	1
	(f) Other dues, if any	1	1
(b)	(i) Income Tax Including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ANAPK9721H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	1	1
	(iii) Sales Tax [Only in case of proprietary business]	1	1
	(iv) Property Tax	1	1

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1323

Gender :- M (M/F)

Date of Birth :- 02/07/1976 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Bihar Vidhan Sabha Secretariat Service
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- GOPALGANJ

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 31/1/23

Signature Navin Kumar

Name of Employee: Navin Kumar

Designation: Asst.

Department: B.L.A.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.